

# C. A. T. Bench, JAIPUR

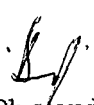
Date of Order

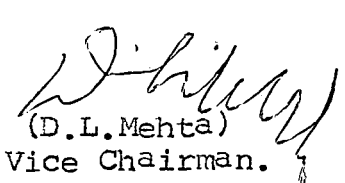
Orders MP No. 155/93

16.3.93

Mr. B.C. Jain - counsel for petitioner.


Heard the learned counsel for the petitioner.  
The M.P. for amendment ~~of~~ the O.A. is allowed.  
Counsel for the petitioner submits that he has  
already filed the amended O.A. The amended  
O.A. may be listed for admission on 18.3.93.  
The M.P. stands disposed of.

  
(B.N. Dhoundiyal)  
Member(A)

  
(D.L. Mehta)  
Vice Chairman.

Copy sent to the app. ~~on~~  
B22p no 1 on  
vide 26.13 & 26.14

Date 16-4-93

  
31/8/93